

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, 8<sup>th</sup> April, 2020.

**No. LJ(B). 53/93/570.** – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within South West Khasi Hills District with immediate effect and until further orders:

<b>Sl.No.</b>	<b><u>Name Of The Officers</u></b>	<b><u>Designation</u></b>
1.	Shri.K.Hynniewta	District Statistical Officer, Mawkyrwat
2.	Shri.K.M.Mawlong	Inspector Legal Metrology, Mawkyrwat
3.	Shri.Sanlang Passah	District Child Protection Officer, Mawkyrwat
4.	Shri.B.M.Kharkongor	Asst. Director Agriculture, Mawkyrwat
5.	Shri.W.Wanniang	Asst. Agriculture Inspector, Mawkyrwat
6.	Smti.H.Sahkhar	DCPO, ICDS, Mawkyrwat.

  
(L.K. Swett)

Under Secretary to the Government of Meghalaya,  
Law (B) Department.

**Memo. No. LJ(B). 53/93/570-A**

**Dated Shillong, the 8<sup>th</sup> April, 2020.**

**Copy forwarded to:-**

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, South West Khasi Hills, Mawkyrwat with reference to letter No.SWK.JUD.15/2012/115 Dtd 3<sup>rd</sup> April, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By order etc.;



Under Secretary to the Government of Meghalaya,  
Law (B) Department.